

### Misuse of Funds by State Electricity Boards

170. SHRI B. V. NAIK: Will the Minister of ENERGY be pleased to state:

(a) whether funds earmarked for electrification and placed at the disposal of State Electricity Boards by the Rural Electrification Corporation have been misapplied by the State Electricity Boards;

(b) if so, the names of those State Electricity Boards; and

(c) steps the Rural Electrification Corporation propose to take in this behalf?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) to (c). The schemes sanctioned by the Rural Electrification Corporation Ltd. are phased for completion over a period ranging upto 5 years. The loans sanctioned by the Corporation are disbursed in instalments according to the phasing of the implementations of the schemes. Loan instalments are always disbursed in advance; the first instalment is disbursed on execution of necessary loan documents and the second and subsequent instalments on the State Electricity Boards achieving the prescribed level of performance in utilisation of the funds already released and in achieving the physical targets.

In some States utilisation of funds as reported by the Boards has not been satisfactory. In such cases the matter is taken up by the Corporation with the concerned Boards to improve the position. Even then, if the position as regards utilisation of funds does not improve, further sanction of new schemes is held over till such time as improvement is effected. This had to be done temporarily at one stage for West Bengal, Punjab, Karnataka and Bihar.

### World Demand for Indian Electrical Cables

171. SHRI D. K. PANDA: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is a huge demand in world over for electrical cables produced in India;

(b) if so, the facts thereof; and

(c) whether Indian manufacturers cannot tap this export potential; and if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI B. P. MAURYA): (a) and (b). There is considerable demand for electrical cables in overseas countries particularly in Oil Rich countries like Nigeria, Libya, Dubai etc. and also in countries like Thailand, Singapore, Philippines, Malaysia, Bangladesh, etc who have received substantial credit from Asian Development Bank for expansion of their Electrical Distribution System. Substantial demand has also been found in USSR.

(c) Indian exporters have been tapping this export potential and have been able to increase their exports during last three years from Rs. 11.54 crores in 1973-74 to Rs. 17.25 crores in 1974-75 and Rs. 22.43 crores in 1975-76. An export target of Rs. 25 crores for 1976-77 and Rs. 30 crores for 1978-79 has been fixed. Government has sanctioned import replenishment licence and cash compensatory support to various categories of Electric wires and cables with a view to making Indian offers competitive in international markets.

### Resumption of Nuclear aid from Canada

172. SHRI R. N. BARMAN: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether the negotiations with the Canadian Government for resump-